

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3688
ANSWERED ON:17.12.2012
RIVER REGULATORY ZONE
Khaire Shri Chandrakant Bhaurao

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government proposes to formulate any law to save the river bed area like Coastal Regulatory Zone in the name of River Regulatory Zone;
- (b) if so, the details thereof;
- (c) whether the River Bed of Yamuna River near Noida in Uttar Pradesh was sold out as Farm house/Farm land by the land mafias and farm houses was developed illegally;
- (d) if so, the details thereof; and
- (e) the action taken/being taken by the Government against the guilty persons?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) The Ministry of Environment and Forests has constituted an Expert Group for formulation of guidelines for management of river fronts through the River Regulation Zone.

(c) to (e) As per information provided by the Irrigation Department, Uttar Pradesh, some temporary hutments have been constructed by private land owners on their own land in the flood plain of river Yamuna. It has also been informed that the State Government issues Notifications/Notices from time to time to not take up construction in the river flood plain.